

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2500**  
ANSWERED ON 16<sup>TH</sup> MARCH, 2017

**ABU DHABI INVESTMENT AUTHORITY**

2500. SHRI SHRIRANG APPA BARNE:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI VINAYAK BHURAO RAUT:  
SHRI ANANDRAO ADSUL:  
DR. PRITAM GOPINATH MUNDE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

(a) whether the Ministry of Road Transport and Highways wants to auction the road projects identified under the Toll Operate Transfer (TOT) mode to monetize India's public funded national highways, if so, the details thereof;

(b) whether National Highways Authority of India (NHAI) plans to lease as many as 75 national highway projects under the TOT mode, if so, the details thereof;

(c) whether the Government is contemplating to award operational highway projects to the Abu Dhabi Investment Authority (ADIA) in a Government-to-Government (G2G) deal or to auction them, if so, the details thereof;

(d) whether the pact aiming to put together the administrative structure for the management of funds from the ADIA and India's National investment and infrastructure fund has been materialized, if so, the details of projects identified for investment; and

(e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) The CCEA has approved the Toll Operate Transfer (TOT) model allowing monetization of public funded NH projects which are operational and are collecting toll for at least two years after the COD (commercial operation date). In TOT Model, toll fees would be collected by the TOT concessionaire and project O&M (Operation & Maintenance) is concessionaire's responsibility for a concession period of 30 years. The concessionaire makes an upfront payment of a lump-sum amount to NHAI.

(b) The details of 75 projects presently identified for monetization are as follows:-

<b>Sl. No.</b>	<b>State</b>	<b>No. of projects</b>
1.	Andhra Pradesh	8
2.	Bihar	6
3.	Gujarat	5
4.	Jammu & Kashmir	1
5.	Jharkhand	3
6.	Karnataka	6
7.	Madhya Pradesh	6
8.	Maharashtra	4
9.	North East	1
10.	Odisha	5
11.	Punjab	1
12.	Rajasthan	2
13.	Tamil Nadu	5
14.	Telangana	5
15.	Uttar Pradesh	10
16.	West Bengal	7
	<b>Total</b>	<b>75</b>

(c) to (e) Under the TOT model, the concessionaires for the project(s) are to be appointed through open, transparent and competitive bidding process within the ambit of a pre-defined and approved implementation framework.

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